

Government to take steps for early commissioning of Akashvani Centre there.

[Translation]

(vii) **Need to provide Constitutional status to Minorities Commission.**

SHRI NITISHKUMAR (BARR): Mr. Deputy Speaker, sir, all the legal formalities have been completed to provide constitutional status to the Minorities Commission about one year ago, yet the post of the Chairman, Minorities Commission has been lying vacant so far. Consequently, the work of the Commission has come to a standstill. Even the Annual Report for the financial year 1992-93 has not been submitted. The vacancy of para representative has also been lying vacant for the past several months.

therefore, with a view to instill a feeling of confidence among the minority communities, I would like to urge upon the Central government to give constitutional status to the Minorities Commission

(viii) **Need to direct ONGC to pay its share for construction of bridge at Yanam and Yeduralanka**

SHRI G.M.C. BALAYOGI (Amalapuram): At present people in Konaseema area have to cross Gowthami branch of river Godavari by ferry service from Yeduralanka to Konaseema to Yanam in Pondicherry Union Territory and then to proceed by road to Kakinada. It is proposed to construct a high level bridge at this place to provide facilities to the public of Konaseema and to transport their agricultural produce to the markets of Yanam and Kakinada and vice versa. It will facilitate the ONGC activities in Krishna and Godavari basins which are in full swing for the movement of their vehicles and also supply of natural gas to other industrially developing centers. The cost of the bridge is estimated at Rs 85 crore.

The Government of Andhra Pradesh had

taken up the matter with Government of India and the Pondicherry Government to share the cost of the bridge by equal ratio i.e. 1:1:1 by the Pondicherry Government, the ONGC and the Government of Andhra Pradesh. The Pondicherry Government has agreed to pay its share; the Government of Andhra Pradesh has also agreed to pay its share

I, therefore, request the Central government to kindly issue necessary orders to ONGC to pay its share of the cost of construction of the bridge at Yanam and Yeduralanka.

SHRI RAM VILAS PASWAN (Rosera). Mr. Deputy-Speaker, Sir, the Minister of state in the Ministry of Parliamentary Affairs has confirmed that an accident has occurred

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, I simply contacted the Office of the hon. Minister for civil Aviation. They are still collecting the information. As soon as they get the information, they will inform the House

MR. DEPUTY-SPEAKER: The minister will come with the substantive information..

MR. DEPUTY-SPEAKER: Now, we shall take up further discussion on the General Budget

14.47 hrs

GENERAL BUDGET 1993-94 GENERAL DISCUSSION

PROF. K. VENKATAGIRI GOWDA (Bangalore South): Mr. Deputy-Speaker, Sir, I need to speak on the third Budget for the current year.. This is the third Budget presented by Dr. Manmohan Singhji. The first Budget was presented in the month of July 1991; the second in February 1992; and the third in February 1993.